

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

103. C.P.(IB)-932(MB)/2022

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **31.01.2024**

NAME OF THE PARTIES: Skorydov Systems Private Limited

V/s.

Protean Egov Technologies Limited

SECTION 9 OF IBC, 2016

ORDER

HEARING THROUGH: VC AND PHYSICAL (HYBRID) MODE

1. Adv. Prachi Wazalwar for the Petitioner (through VC) and Adv. Sonali Aggarwal for the Respondent are present.
2. Pleadings are completed. Ld. Counsel for the Corporate Debtor seeks an adjournment on the ground that Mr. Gaurav Mehta, arguing counsel is not available due to some personal difficulties. Request is considered.
3. List on **29.02.2024**. It is expressly made clear that this matter is very old and no further adjournment will be granted.

Sd/-
CHARANJEET SINGH GULATI
Member (Technical)
/RKS/

Sd/-
LAKSHMI GURUNG
Member (Judicial)